

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. 1208/2016  
C. A No.

CORAM:


**SH. R. VARADHARAJAN**  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017**


**NAME OF THE COMPANY : M/S.** Innergizer It Services Pvt. Ltd.  
V/s.  
Free Culture Apparels Pvt. Ltd. & Anr.


**SECTION OF THE COMPANIES ACT: 433(e), 434 & 439**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANKIT SINGAL	ADV	Petitioner	

**ORDER**

Dismissed as withdrawn at the request of the Learned Counsel for the petitioner.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Vineet  
12.04.2017